

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 1 of 2012

Dated: 28th January, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**Indian Oil Corporation Ltd. Appellant (s)
Versus
Gujarat State Petroleum Corporation & Anr. ... Respondent (s)**

Counsel for the Appellant (s): Mr. Rajat Navet

**Counsel for the Respondent(s) : Mr. C.S. Vaidyanathan,
Mr. Piyush Joshi,
Mr. Aspi Kapdia,
Ms. Nimisha S. Dutta,
Ms. Sumati Yadava and
Mr. Simon Benjamin for R-1
Mr. Raghu Nayyar for Gail R-2
Mr. R.S. Bisht, Proxy Counsel
for PNGRB**

Appeal No. 2 of 2012

**Bharat Petroleum Corporation & Anr. Appellant (s)
Versus
Gujarat State Petroleum Corporation & Ors. ... Respondent (s)**

Counsel for the Appellant (s): Mr. Rajat Navet

**Counsel for the Respondent(s) : Mr. C.S. Vaidyanathan,
Mr. Piyush Joshi,
Mr. Aspi Kapdia,
Ms. Nimisha S. Dutta,
Ms. Sumati Yadava and
Mr. Simon Benjamin for R-1
Mr. Raghu Nayyar for Gail R-2**

ORDER

The Learned Counsel for the Appellants as well as the Respondents have finished their arguments in Appeal Nos. 1 of 2012, 2 of 2012 and 5 of 2012. They are directed to file their respective comprehensive written submissions on or before 4.3.2013 after serving copy on the other side.

Post the Appeal Nos. 1 of 2012, 2 of 2012 and 5 of 2012 for Reporting Compliance and Appeal No. 7 of 2012 for making submissions on **04.03.2013 at 2:30 p.m.**

(Nayan Mani Borah)
Technical Member (P&NG)

(Justice M. Karpaga Vinayagam)
Chairperson

pr